

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-112
(IB)-08(PB)/2023
New IA-2436/2024

IN THE MATTER OF:

IDBI Bank Limited

.....Applicant

Vs.

Satya Narain Agarwal

.....Respondent

SECTION

U/s 95(1) of (IBC)

Order delivered on 15.05.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the RP : CMA Kamal Deep Tyagi

ORDER

New IA-2436/2024:-

This is the report filed by the Resolution Professional under Section 99 of the IBC. Heard Ld. Counsel for the RP. Let notice be issued to the Personal Guarantor as well as Financial Creditor for filing their response and appearance. Notice be issued by all modes and proof of service be filed. List this matter on **15.07.2024**.

Sd/-

(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-

(MAHENDRA KHANDELWAL)
MEMBER (J)